

**NATIONAL COMPANY LAW  
APPELLATE TRIBUNAL**



3<sup>rd</sup> Floor, B-4 Wing,  
Pt. Deendayal Antyodaya Bhawan,  
C.G.O. Complex, Lodi Road,  
New Delhi – 110003.

**F.No.PFA/4/2017-NCLAT**

**Dated: 29.05.2018**

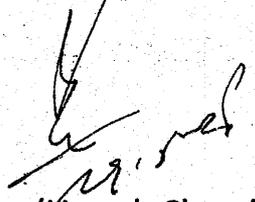
**OFFICE ORDER**

With the approval of Hon'ble Chairperson, NCLAT, it is hereby ordered that Shri Abni Ranjan Kumar Sinha, Joint Registrar will function as Registrar while holding post of Joint Registrar, in the pay as already fixed, till Registrar, NCLAT is appointed.

Sd/-

(Umesh Chandra)  
Deputy Registrar

- Copy to:
1. Shri Abni Ranjan Kumar Sinha, Joint Registrar
  2. PPS to Hon'ble Chairperson
  3. P.S. to Hon'ble Mr. Justice A.I.S. Cheema
  4. P.S. to Hon'ble Mr. Justice Bansi Lal Bhat
  5. P.S. to Hon'ble Member (T) Mr. Balvinder Singh
  6. Secretary/ Joint Secretary, Ministry of Corporate Affairs
  7. Accounts Officer, NCLAT

  
(Umesh Chandra)  
Deputy Registrar